

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 25<sup>th</sup> March, 2025*

1. No.HC.VII-12/2025/2145/A. Shri Mashhood Safi, Stenographer, Grade-II, Office of the Chief Judicial Magistrate, Sribhumi, is transferred and posted against the vacant post of Stenographer, Grade-II in the Office of the District & Sessions Judge, Kamrup (Metro).
2. No.HC.VII-12/2025/2146/A. Shri Mridul Das, Stenographer, Grade-III, Office of the District & Sessions Judge, Sonitpur, is transferred and posted in the Office of the District & Sessions Judge, Udalguri, vice Smti Bristi Rekha Das transferred.
3. No.HC.VII-12/2025/2147/A. Smti Bristi Rekha Das, Stenographer, Grade-III, Office of the District & Sessions Judge, Udalguri, is transferred and posted in the Office of the District & Sessions Judge, Sonitpur, vice Shri Mridul Das transferred.
4. No.HC.VII-12/2025/2148/A. Shri Mahmud Hussain Ansary, Stenographer, Grade-III, Office of the Chief Judicial Magistrate, South Salmara Mankachar is transferred and posted in the Office of the District & Sessions Judge, Hailakandi, vice Smti. Dharitri Ray transferred.
5. No.HC.VII-12/2025/2149/A. Smti. Dharitri Ray, Stenographer, Grade-III, Office of the District & Sessions Judge, Hailakandi is transferred and posted in the Office of the Chief Judicial Magistrate, South Salmara Mankachar vice Shri Mahmud Hussain Ansary transferred.
6. No.HC.VII-12/2025/2150/A. Shri Surajit Kar, Stenographer, Grade-III, Office of the District & Sessions Judge, Sonitpur is transferred and posted in the Office of the Chief Judicial Magistrate, Nalbari, vice Smti. Tandra Paul transferred.
7. No.HC.VII-12/2025/2151/A. Smti. Tandra Paul, Stenographer, Grade-III, Office of the Chief Judicial Magistrate, Nalbari is transferred and posted in the Office of the District & Sessions Judge, Sonitpur, vice Shri Surajit Kar transferred.
8. No.HC.VII-12/2025/2152/A. Shri Arabinda Ghosh, Stenographer, Grade-III, Office of the Chief Judicial Magistrate, Darrang is transferred and posted against the vacant post of Stenographer, Grade-III in the Office of the District & Sessions Judge, Goalpara.

9. No.HC.VII-12/2025/ 2153/A. Shri Bijay Bakali, Stenographer, Grade-III, Office of the Chief Judicial Magistrate, Lakhimpur, is transferred and posted against the vacant post of Stenographer, Grade-III in the Office of the Chief Judicial Magistrate, Bongaigaon.
10. No.HC.VII-12/2025/ 2154/A. Shri Atanu Biswas, Stenographer, Grade-III, Office of the Chief Judicial Magistrate, Sonitpur, is transferred and posted against the vacant post of Stenographer, Grade-III in the Office of the Chief Judicial Magistrate, Chirang.
11. No.HC.VII-12/2025/ 2155/A. Shri Mrinal Kanti Sarkar, Stenographer, Grade III, Office of the Chief Judicial Magistrate, Tinsukia, is transferred and posted against vacant post of Stenographer, Grade III, in the Office District & Sessions Judge, Dhubri.
12. No.HC.VII-12/2025/ 2156/A. Shri Divyajyoti Das, LDA/JAA, Office of the District & Sessions Judge, Bajali is transferred and posted against the vacant post of LDA/JAA in the Office of the Chief Judicial Magistrate, Barpeta.
13. No.HC.VII-12/2025/ 2157/A. Shri Bipul Kumar, LDA/JAA, Office of the District & Sessions Judge, Bajali is transferred and posted against the vacant post of LDA/JAA in the Office of the District & Sessions Judge, Kamrup, Amingaon.
14. No.HC.VII-12/2025/ 2158/A. Shri Manoj Kumar Das, LDA/JAA, Office of the District & Sessions Judge, Bajali is transferred and posted in the Office of the District & Sessions Judge, Barpeta, vice Shri Manoj Kumar Rajbongshi transferred.
15. No.HC.VII-12/2025/ 2159/A. Shri Manoj Kumar Rajbongshi, LDA/JAA, Office of the District & Sessions Judge, Barpeta is transferred and posted against the vacant post of LDA/JAA in the Office of the Chief Judicial Magistrate, Kamrup (Metro).
16. No.HC.VII-12/2025/ 2160 /A. Smti. Barnali Saikia, LDA/JAA, Office of the District & Sessions Judge, Darrang is transferred and posted against the vacant post of LDA/JAA in the Office of the Chief Judicial Magistrate, Kamrup (Metro).
17. No.HC.VII-12/2025/ 2161/A. Shri Goutam Saikia, LDA/JAA, Office of the District & Sessions Judge, Dhubri is transferred and posted in the Office of the District & Sessions Judge, Darrang, vice Smti. Barnali Saikia transferred.
18. No.HC.VII-12/2025/ 2162/A. Shri Pulakesh Nath, LDA/JAA, Office of the District & Sessions Judge, Dhubri is transferred and posted in the Office of the District & Sessions Judge, Kamrup (Metro), vice Shri Kshirod Kumar Das transferred.

*ca*

19. No.HC.VII-12/2025/2163/A. Shri Kshirod Kumar Das, LDA/JAA, Office of the District & Sessions Judge, Kamrup (Metro) is transferred and posted against the vacant post of LDA in the Office of the District & Sessions Judge, Nalbari.
20. No.HC.VII-12/2025/2164/A. Smti. Megha Bhadury, LDA/JAA, Office of the District & Sessions Judge, Dhubri is transferred and posted in the Office of the Chief Judicial Magistrate, Kamrup, Amingaon, vice Shri Dipanjay Kalita transferred.
21. No.HC.VII-12/2025/2165/A. Shri Dipanjay Kalita, LDA/JAA, Office of the Chief Judicial Magistrate, Kamrup, Amingaon is transferred and posted against the vacant post of LDA/JAA in the Office of the District & Sessions Judge, Goalpara.
22. No.HC.VII-12/2025/2166/A. Shri Amlan Dutta, LDA/JAA, Office of the District & Sessions Judge, Jorhat is transferred and posted against the vacant post of LDA/JAA in the Office of Chief Judicial Magistrate, Kamrup (Metro).
23. No.HC.VII-12/2025/2167/A. Smti. Monashree Paul, LDA/JAA, Office of the District & Sessions Judge, Karbi Anglong is transferred and posted in the Office of District & Sessions Judge, Jorhat, vice Shri Amlan Dutta transferred.
24. No.HC.VII-12/2025/2168/A. Shri Bhabesh Kalita, Computer Typist/JAA, Office of the District & Sessions Judge, Darrang is transferred and posted against the vacant post of Computer Typist in the Office of Chief Judicial Magistrate, Kamrup (Metro).
25. No.HC.VII-12/2025/2169/A. Smti. Dipsikha Bhuyan, Computer Typist/JAA, Office of the Chief Judicial Magistrate, Nagaon is transferred and posted against the vacant post of Computer Typist in the Office of Chief Judicial Magistrate, Kamrup (Metro).
26. No.HC.VII-12/2025/2170/A. Shri Angshuman Sharma, Copist/JAA, Office of the Chief Judicial Magistrate, Lakhimpur is transferred and posted against the vacant post of Copist in the Office of Chief Judicial Magistrate, Kamrup (Metro)
27. No.HC.VII-12/2025/2171/A. Shri Debajit Saharia, Copist/JAA, Office of the Chief Judicial Magistrate, Udalguri is transferred and posted against the vacant post of Copist in the Office of Chief Judicial Magistrate, Darrang.
28. No.HC.VII-12/2025/2172/A. Shri Sanjib Kalita, Driver, Office of the Special Judge, CBI, Assam, Addl. Court No. 02, Chandmari, Ghy, Kamrup (Metro) is transferred and posted in the Office of the District & Sessions Judge, Nalbari, vice Shri Manuranjan Pachoni transferred.



29. No.HC.VII-12/2025/2173/A. Shri Manuranjan Pachoni, Driver, Office of the District & Sessions Judge, Nalbari is transferred and posted in the Office of the Special Judge, CBI, Assam, Addl. Court No. 02, Chandmari, Ghy, Kamrup (Metro), vice Shri Sanjib Kalita transferred.
30. No.HC.VII-12/2025/2174/A. Shri Pranjal Kakati, Driver, Office of the MACT No. 03, Kamrup (Metro), Ghy is transferred and posted in the Office of MACT, Nagaon, vice Md Mozibur Rahman Laskar transferred.
31. No.HC.VII-12/2025/2175/A. Md Mozibur Rahman Laskar, Driver, Office of the MACT, Nagaon is transferred and posted against the vacant post of Driver, in the Office of the District & Sessions Judge, Cachar.
32. No.HC.VII-12/2025/2176/A. Shri Dinesh Chandra Ray, Peon, Office of the Chief Judicial Magistrate, Baksa, is transferred and posted in the Office of the Chief Judicial Magistrate, Dhubri, vice Shri Bhaskar Barman transferred.
33. No.HC.VII-12/2025/2177/A. Shri Bhaskar Barman, Peon, Office of the Chief Judicial Magistrate, Dhubri, is transferred and posted in the Office of the Chief Judicial Magistrate, Baksa, vice Shri Dinesh Kumar Ray transferred.
34. No.HC.VII-12/2025/2178/A. Shri Bipul Gogoi, Peon, Office of the Chief Judicial Magistrate, Golaghat, is transferred and posted in the Office of the District & Sessions Judge, Tinsukia, vice Shri Simanta Jyoti Borah transferred.
35. No.HC.VII-12/2025/2179/A. Shri Simanta Jyoti Borah, Peon, Office of the District & Sessions Judge, Tinsukia, is transferred and posted in the Office of the Chief Judicial Magistrate, Golaghat, vice Shri Bipul Gogoi transferred.
36. No.HC.VII-12/2025/2180/A. Shri Nabajit Das, Peon, Office of the Chief Judicial Magistrate, Bajali, is transferred and posted against the vacant post of peon, in the Office of the Chief Judicial Magistrate, Barpeta.
37. No.HC.VII-12/2025/2181/A. Shri Naba Kumar Goswami, Peon, Office of the Chief Judicial Magistrate, Karbi Anglong, is transferred and posted against the vacant post of peon, in the Office of the Chief Judicial Magistrate, Barpeta.

***N.B. The concerned employees will not be entitled to claim TA and DA as the transfers are made on their request.***

***The transferred employee shall be placed at the bottom of the cadre in the establishment to which he is transferred, i.e., he will be treated as the junior most in his cadre on the date of joining.***

By Order, *25/3/2025*  
Sd/-Chatra Bhukhan Gogoi  
**REGISTRAR (VIGILANCE)**

*25/3/25*

Memo No.HC.VII-12/2025 / 2182-2251 /A. Dated 25.03.2025

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
4. The District and Sessions Judge, Sonitpur. He is requested to release Shri Mridul Das, Stenographer, Grade-III and Shri Surajit Kar, Stenographer, Grade-III in order to enable him to join at his new place of posting immediately.
5. The District and Sessions Judge, Udalguri. He is requested to release Smti. Bristi Rekha Das, Stenographer, Grade-III in order to enable her to join at her new place of posting immediately.
6. The District and Sessions Judge, Hailakandi. He is requested to release Smti. Dharitri Ray, Stenographer, Grade-III in order to enable her to join at her new place of posting immediately.
7. The District and Sessions Judge, Bajali. She is requested to release Shri Divyajyoti Das, LDA/JAA, Shri Bipul Kumar, LDA/JAA and Shri Manoj Kumar Das, LDA/JAA, in order to enable them to join at their new place of posting immediately.
8. The District and Sessions Judge, Barpeta He is requested to release Shri Manoj Kumar Rajbongshi, LDA/JAA, in order to enable him to join at his new place of posting immediately.
9. The District and Sessions Judge, Darrang. He is requested to release Smti. Barnali Saikia, LDA/JAA and Shri Bhabesh Kalita, Computer Typist/JAA in order to enable them to join at her new place of posting immediately.
10. The District and Sessions Judge, Dhubri. He is requested to release Shri Goutam Saikia, Shri Pulakesh Nath and Smti. Megha Bhadury, LDA/JAA, in order to enable them to join at their new place of posting immediately.
11. The District and Sessions Judge, Kamrup (Metro). He is requested to release Shri Kshirod Kumar Das, LDA/JAA, in order to enable him to join at his new place of posting immediately.

*ch*

12. The District and Sessions Judge, Jorhat. He is requested to release Shri Amlan Dutta, LDA/JAA, in order to enable him to join at his new place of posting immediately.
13. The District and Sessions Judge, Karbi Anglong. He is requested to release Smti. Monashree Paul, LDA/JAA, in order to enable her to join at her new place of posting immediately.
14. The Special Judge, CBI, Assam, Addl. Court No. 2, Chandmari, Ghy, Kamrup (Metro). He is requested to release Shri Sanjib Kalita, Driver, in order to enable him to join at his new place of posting immediately.
15. The District and Sessions Judge, Nalbari. She is requested to release Shri Manuranjan Pachoni, LDA/JAA, in order to enable him to join at his new place of posting immediately.
16. The Member, MACT No.3, Kamrup (Metro). He is requested to release Shri Pranjal Kakati, Driver, in order to enable him to join at their new place of posting immediately.
17. The Member, MACT, Nagaon. He is requested to release Md. Mozibur Rahman Laskar, Driver, in order to enable him to join at his new place of posting immediately.
18. The District and Sessions Judge, Tinsukia. He is requested to release Shri Simanta Jyoti Borah, Peon, in order to enable him to join at his new place of posting immediately.
19. The District & Sessions Judge, Goalpara, Kamrup (Amingaon), Cachar, for information and necessary action.
20. The Special Judge CBI, Assam, Addl. Court No. 2, Chandmari for information and necessary action.
21. The Chief Judicial Magistrate, Sribhumi. He is requested to release Shri Mashhood Safi, Stenographer, Grade-II in order to enable him to join at his new place of posting immediately.
22. The Chief Judicial Magistrate, South Salmara Mankachar. She is requested to release Shri Mahmud Hussain Ansary, Stenographer, Grade-III in order to enable him to join at his new place of posting immediately.
23. The Chief Judicial Magistrate, Nalbari. He is requested to release Smti. Tandra Paul, Stenographer, Grade-III in order to enable her to join at her new place of posting immediately.
24. The Chief Judicial Magistrate, Darrang. He is requested to release Shri Arabinda Ghosh, Stenographer, Grade-III in order to enable him to join at his new place of posting immediately.
25. The Chief Judicial Magistrate, Lakhimpur. She is requested to release Shri Bijay Bakali, Stenographer, Grade-III and Angshuman Sharma, Copist/JAA in order to enable them to join at their new place of posting immediately.

*ca*

26. The Chief Judicial Magistrate, Sonitpur. He is requested to release Shri Atanu Biswas, Stenographer, Grade-III in order to enable him to join at his new place of posting immediately.
27. The Chief Judicial Magistrate, Tinsukia. She is requested to release Shri Mrinal Kanti Sarkar, Stenographer, Grade-III in order to enable him to join at his new place of posting immediately.
28. The Chief Judicial Magistrate, Kamrup, Amingaon He is requested to release Shri Dipanjay Kalita, LDA/JAA in order to enable him to join at his new place of posting immediately.
29. The Chief Judicial Magistrate, Nagaon. He is requested to release Smti. Dipsikha Bhuyan, Computer Typist in order to enable her to join at her new place of posting immediately.
30. The Chief Judicial Magistrate, Udalguri. He is requested to release Shri Debajit Saharia, Copist/JAA in order to enable him to join at his new place of posting immediately.
31. The Chief Judicial Magistrate, Baksa. He is requested to release Shri Dinesh Chandra Ray, Peon in order to enable him to join at his new place of posting immediately.
32. The Chief Judicial Magistrate, Dhubri. He is requested to release Shri Bhaskar Barman, Peon in order to enable him to join at his new place of posting immediately.
33. The Chief Judicial Magistrate, Golaghat. He is requested to release Shri Bipul Gogoi, Peon in order to enable him to join at his new place of posting immediately.
34. The Chief Judicial Magistrate, Bajali. She is requested to release Shri Nabajit Das, Peon in order to enable him to join at his new place of posting immediately.
35. The Chief Judicial Magistrate, Karbi Anglong. He is requested to release Shri Naba Kumar Goswami in order to enable him to join at his new place of posting immediately.
36. The Chief Judicial Magistrate, Bongaigaon, Chirang, Kamrup (Metro), for information and necessary action.
37. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
38. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
39. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
40. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.,i/c), Gauhati High Court, Guwahati.
41. Shri Mashhood Safi, Stenographer, Grade-II, Office of the Chief Judicial Magistrate, Sribhumi.



42. Shri Mridul Das and Shri Surajit Kar, Stenographer, Grade-III, Office of the District & Sessions Judge, Sonitpur.
43. Smti Bristi Rekha Das, Stenographer, Grade-III, Office of the District & Sessions Judge, Udalguri.
44. Shri Mahmud Hussain Ansary, Stenographer, Grade-III, Office of the Chief Judicial Magistrate, South Salmara Mankachar.
45. Smti Dharitri Ray, Stenographer, Grade-III, Office of the District & Sessions Judge, Hailakandi.
46. Smti. Tandra Paul, Stenographer, Grade-III, Office of the Chief Judicial Magistrate, Nalbari.
47. Shri Arabinda Ghosh, Stenographer, Grade-III, Office of the Chief Judicial Magistrate, Darrang.
48. Shri Bijay Bakali, Stenographer, Grade-III, and Shri Angshuman Sharma, Copist/JAA, Office of the Chief Judicial Magistrate, Lakhimpur.
49. Shri Atanu Biswas, Stenographer, Grade-III, Office of the Chief Judicial Magistrate, Sonitpur.
50. Shri Mrinal Kanti Sarkar, Stenographer, Grade-III, Office of the Chief Judicial Magistrate, Tinsukia.
51. Shri Divyajyoti Das, LDA/JAA, Shri Bipul Kumar, LDA/JAA, Shri Manoj Kumar Das, LDA/JAA, Office of the District & Sessions Judge, Bajali.
52. Shri. Manoj Kumar Rajbongshi, LDA/JAA, Office of the District & Sessions Judge, Barpeta.
53. Smti. Barnali Saikia, LDA/JAA, and Shri Bhabesh Kalita, Computer Typist/JAA, Office of the District & Sessions Judge, Darrang.
54. Shri Goutam Saikia, LDA/JAA, Shri Pulakesh Nath, LDA/JAA, Smti. Megha Bhadury, LDA/JAA, Office of the District & Sessions Judge, Dhubri.
55. Shri Kshirod Kumar Das, LDA/JAA, Office of the District & Sessions Judge, Kamrup (Metro).
56. Shri Dipanjay Kalita, LDA/JAA, Office of the Chief Judicial Magistrate, Kamrup (Amingaon).
57. Shri Amlan Dutta, LDA/JAA, Office of the District & Sessions Judge, Jorhat.
58. Smti. Monashree Paul, LDA/JAA, Office of the District & Sessions Judge, Karbi Anglong.
59. Smti. Dipsikha Bhuyan, Computer Typist/JAA, Office of the Chief Judicial Magistrate, Nagaon.
60. Shri Debajit Saharia, Copist/JAA, Office of the Chief Judicial Magistrate, Udalguri.



61. Shri Sanjib Kalita, Driver, Office of the Special Judge, CBI, Assam, Addl. Court No.2, Chandmari, Ghy, Kamrup (Metro).
62. Shri Manuranjan Pachoni, Driver, Office of the District & Sessions Judge, Nalbari.
63. Shri Pranjal Kakati, Driver, Office of the Member, MACT no. 3, Kamrup (Metro).
64. Shri Mozibur Rahman Laskar, Driver, Office of the Member, MACT, Nagaon.
65. Shri. Dinesh Chandra Ray, Peon, Office of the Chief Judicial Magistrate, Baksa.
66. Shri. Bhaskar Barman, Peon, Office of the Chief Judicial Magistrate, Dhubri.
67. Shri. Bipul Gogoi, Peon, Office of the Chief Judicial Magistrate, Golaghat.
68. Shri. Simanta Jyoti Borah, Peon, Office of the District & Sessions Judge, Tinsukia.
69. Shri. Nabajit Das, Peon, Office of the Chief Judicial Magistrate, Bajali.
70. Shri. Naba Kumar Goswami,, Peon, Office of the Chief Judicial Magistrate, Karbi Anglong.

**(The names of the above Staffs are not necessarily in order of Seniority)**

*CR*  
25/3/2025  
**REGISTRAR (VIGILANCE)**

**GAUHATI HIGH COURT, GUWAHATI**

*dw*  
25/03/25